

CP NO. 133(ND)/2011
RT No. _____/2016

Anil Kumar Batra & Ors.

...Petitioners

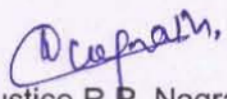
Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

Present: None.

File has been received by transfer from the Principal Bench, National Company Law Tribunal, New Delhi vide order dated 16.09.2016. Be entered in the relevant register. The connected case is already listed for 27.10.2016. Let this matter be also posted to 27.10.2016 for hearing.


(Justice R.P. Nagrath)
Member (Judicial)

October 14, 2016

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